

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/31/2016
NAME OF THE PETITIONER(S) : P.K.Sudheer and 5 others
NAME OF THE RESPONDENT(S) : Sreekrishnapuram Hospitals Private Ltd and 11 others
UNDER SECTION : 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

**S.No. NAME (IN CAPITAL)
SIGNATURE**

DESIGNATION

REPRESENTATION BY WHOM

1. ROHAN RAJASEKARAN
for.
S.R. RAGHUNATHAN

Counsel for
R1 - R3

Roh.R

2. HARI SHANKAR MANT
SANDEEP KUMAR.

counsel for
applicant / Petitioner

Shankar

ORDER

Shri Sandeep Kumar, counsel for petitioners present. Shri Rohan Rajasekaran, counsel for R1 to R3 present. Counsel for R4 & R6 absent. No representation. Counsel for petitioner sought time for serving notice to R13, proposed to be impleaded. Counsel for R1 to R3 undertakes to furnish the correct address of R13 to the other side as R13 is the daughter of R2. Counsel for petitioner is directed to serve notice to R13 and file proof of service by way of an affidavit by the next date of hearing. Put up on **01.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)